

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 327

IA-677/2023 IA-712/2023 IA-2613/2023 IA-570/2023 IA5598/2022 IA-4515/2022 IA-2328/2022 IA-2329/2022 IA-2357/2022 IA2358/2022 IA-4745/2022 IA-1089/2023 IA-51/2023 IA-6071/2022 IA6072/2022 IA-4578/2021 IA-2071/2020 IA-5952/2021 IA-5972/2022 IA2250/2022 IA-2773/2022 IA-5345/2022 IA-2790/2022 IA-96/2022 IA97/2022 Cont.P.-2/2022 IA-2215/2022 IA-1080/2022 IA-1082/2022 IA184/2022 IA-189/2022 IA-997/2022 IA-1006/2022 IA-658/2022 IA5043/2021 IA-4406/2021 IA-4410/2021 RA-1/2020 IA-4421/2021 IA4558/2021 IA-4556/2021 IA-4431/2021 IA-315/2021 IA-4012/2021 IA834/2021 IA-1194/2021 IA-1059/2021 IA-918/2021 IA-935/2021 IA840/2021 IA-919/2021 IA-837/2021 IA-850/2021 IA-899/2021 IA856/2021 IA-857/2021 IA-3819/2021 IA-872/2021 IA-852/2021 IA841/2021 IA-845/2021 IA-812/2021 IA-813/2021 IA-814/2021 IA846/2021 IA-847/2021 IA-843/2021 IA-848/2021 IA-844/2021 IA89/2021 IA-99/2021 IA-1713/2021 IA-4922/2021 IA-5375/2020 IA2289/2020 IA-548/2021 IA-113/2021 IA-127/2021 IA-119/2021 IA193/2021 IA-191/2021 IA-181/2021 IA-179/2021 IA-4288/2021 IA197/2021 IA-199/2021 IA-236/2021 IA-855/2021 IA-851/2021 IA4273/2021 IA-4274/2021 IA-4276/2021 IA-4277/2021 IA-4279/2021 IA4281/2021 IA-4286/2021 IA-4295/2021 IA-4296/2021 IA-4303/2021 IA4306/2021 IA-4324/2021 IA-3560/2022 IA-2550/2022 IA-4371/2021

IN
IB-401(ND)/2017

IN THE MATTER OF:

Mr. Deepak Khanna Petitioner/Applicant
Vs.
M/s. Earth Infrastructure Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 23.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Arvind Gupta, Adv., in IA-5972/2022, Mr. Siddharth Vasudev, Adv. In IA-4745/2022, Ms. Mani Bhushan Sinha, Adv. In IA-570/2023 & IA-570/2023, Mr. Shashank Raghav, Adv. In IA Nos.

315/2021, 4556/2021, 4558/2021, 1080/2022, Mr. Shubhangini Yadav, Adv. In IA Nos. 2328/2022, 2329/2022, 935/2021, 899/2021, 812/2021, 199/2021, Mr. Dhruv Gupta, Adv. In IA-189/2022, Mr. Piyush Singh, Mr. Vivek Kumar, Mr. Jayant Upadhyay, Advs., Mr. Mr. Aakash Bhatt, Adv. In IA-2790/2022, Mr. Varun Garg, Ms. Nitya Prabhakar, Adv. In IA-677/2023, Mr. Shubham Paliwal, Ms. Nitya Prabhakar, Adv. In IA-2613

For the SRA : Ms. Parijat, Ms. Nishtha Grover, Adv.
For the RP : Mr. Ashish Makhija, Mr. Deep Bisht, Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

List the matter on **09.05.2024**.

-Sd-
(COURT OFFICER)